NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 3267/2024 in C.P. (IB)/698(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024

NAME OF THE PARTIES:- **Shivratan Laxminarayan Kalantri**
IN THE MATTER OF
Omkar Arun Patil
V/s
Rutuja Auto Private Limited

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3267 of 2024:- Counsel, Vikas Saindane appeared for the Applicant through VC. This Application has been filed by the Applicant for placing on record a Progress report. Since the connected matter is listed for hearing on 27.06.2024 list this Application also on **27.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT